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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/71/2016

NAME OF THE PETITIONER(S) : Gopichand Idandas & 2 others

NAME OF THE RESPONDENT(S) : M/s Heeral Constructions Private Limited & 2 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

R. Prithviraj
for R. VENKATAVARADAN

Counsel for
R2

for ittho

K. Nithyavendhan
for Thriyambal.

Counsel for Petitioner

Dasg

ORDER

Shri K Nithyavendhan, representing senior counsel for petitioner present. Shri R Prithviraj, counsel for R2 present. Counsel for petitioner reported that the senior counsel is unwell and sought time for final arguments. Time extended at request. Put up on **17.03.2017 at 10.30 A.M.**

**(K. Anantha Padmanabha Swamy
Member (Judicial))**